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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 1428/2004

New Delhi, this the 4th day of June, 2004

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. R.K. Upadhyaya, Member (A)

Munna Lal Nishad
S/o Late Sh. Kashi Ram Nishad
R/o 446, DDA Janta Flats
Badarpur, New Delhi - 110 044.

...Applicant
(By Advocate Ms. Anu Mehta)

V E R S U S

Union of India through

1. Its Secretary
Ministry of Telecommunications
& Information Technology
Department of Telecommunications
Shastri Bhawan, New Delhi.
2. Advisor (HRD)
Telecommunications
West Block-I, Wing-2, R.K. Puram
New Delhi - 110 066.

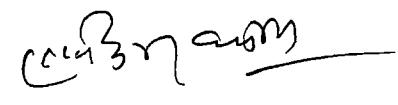
...Respondents

O R D E R (ORAL)

Mr. Justice V.S. Aggarwal,

Learned counsel for the applicant states that against the order dated 31-3-2004, applicant would prefer an appeal and thereafter if so advised would take recourse under law.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.


(R.K. Upadhyaya)

Member (A)


(V.S. Aggarwal)

Chairman

/vikas/